NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.543/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M.

Name of the Company		SBER Bank-Versus-Varrsana Ispat Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
١.		MAJUMBAR AON		prajumder 20/12/17
2.	ARUN GVI		TRP-Anilgad	Den -9-11 2912/17
3.	Retipazia Cl	Catterjee, Adv.	For the Farancial Criditor	Lotupar nateries
			ORDER	20/12/14

- Ld. Pr. CA on behalf of the IRP as well as Ld. Counsel for the financial creditor and the corporate debtor is present.
- Ld. Pr. CA representing the IRP has filed the progress report dated 13/12/2017, which may be taken on record.
- Ld. Counsel for the financial creditor has sought leave of the Court to file supplementary affidavit incorporating the correct address of the IRP. Prayer is allowed. Supplementary affidavit may be taken on record.

List it on 01/02/2018.

(Jinan K.R.) Member (J)

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(V.P.Singh) Member (J)